

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-526

IB-1295/ND/2019

IA/5741/2020

(App on the behalf of Resolution Professional)

IN THE MATTER OF:

M/s. Jammu & Kashmir Bank Ltd

V/s

M/s. Vinayak Rashi Steels Rolling Mills Pvt. Ltd. & Ors

....Applicant

....Respondent

SECTION

U/s 7 IBC

Order delivered on 15.04.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on **01.06.2021**.


(Anil Kumar)
For (Court Officer, C-V)